

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Suppl. Item 4

**IA No. 2638/23
In**

**CP (IB) No. 151/Chd/Chd/2019
(Admitted)
Under Section 7 & 12(2), IBC 2016**

In the matter of:-

Punjab National Bank

...Petitioner-Financial Creditor

Vs.

V.I.R. Foods Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 18.12.2023.

November 08, 2023
PKA

Sd/-
Court Officer